



## THE ASSAM GAZETTE

## অসাধাৰণ EXTRAORDINARY

প্ৰাপ্ত কৰ্ত্ত্বৰ দ্বাৰা প্ৰকাশিত PUBLISHED BY AUTHORITY

নং 683 দিশপুৰ, বুধবাৰ, 16 অক্টোবৰ, 2002, 24 আহিন 1924 (শক)

No. 683 Dispur, Wednesday, 16th October, 2002, 24th Asvina, 1924 (S.E.)

**GOVERNMENT OF ASSAM** 

ORDERS BY THE GOVERNOR

LEGISLATIVE DEPARTMENT ::: LEGISLATIVE BRANCH

#### NOTIFICATION

The 16th October, 2002

No. LGL.137/2002/10,-- The following Act of the Assam Legislative Assembly which received the assent of the Governor is hereby published for general information.

#### ASSAM ACT NO. XIII OF 2002

# (Received the Assent of the Governor on 11th October, 2002) THE ASSAM APPROPRIATION (No.III) ACT, 2002

#### AN ACT

to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State of Assam for the services of the financial year, 2002-2003.

Be it enacted by the Assam Legislative Assembly in the Fifty-Third Year of the Republic of India as follows:-

#### Short title

Withdrawal of Rs. 633,54,90,000 from and out of the Consolidated Fund of the State of Assam for the year, 2002-2003

- 1. This Act may be called the Assam Appropriation (No.III) Act, 2002.
- 2. From and out of the Consolidated Fund of the State of Assam there may be paid and applied sums not exceeding those specified in column (3) of the Schedule amounting in the aggregate to the sum of six hundred thirty three crores fifty four lakh and ninety thousand rupees towards defraying the several charges which will come in course of payment during the financial year, 2002-2003 in respect of the services specified in column (2) of the Schedule.

#### Appropriation

3. The sums authorised to be withdrawn from and out of the Consolidated Fund of the State of Assam by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the said year.

#### THE SCHEDULE YE 29 090

(See Sections 2 and 3)

[1]	[2]	[3] Sums not exceeding				
Grant No./ Appro- priation		NOU	Voted by the Assembly	Charged on the Consolidated Fund	Total	
			Rs.	Rs.	Rs.	
4	Elections	Revenue	1,000	48,000	49,000	
6	Land Revenue & Land Ceiling	Revenue	1,56,91,000	40 Sold March	1,56,91,000	
9	Transport Services	Revenuel	30,00,000	40,000	30,40,000	
	shed tor general information.	Capital	16,30,00,000	d the assent of t	16,30,00,000	
10	Other Fiscal Services	Revenue	50,07,000	appropriate	50,07,000	
11	Secretariat and Attached Offices	Revenue	2,00,000	Samuel	2,00,000	
12	District Administration	Revenue	2,62,29,000	The tank	2,62,29,000	
14	Police	Revenue	un Manue	6,15,000	6,15,000	
15	Jails	Revenue	MANA	20,000	20,000	
		Capital	30,00,000		30,00,000	

[1]	[2]		[3] Sums not exceeding			
C	Convince and num	0000	Commence of the Commence of th	g Total		
Grant No./	Services and purp	oses	Voted by the Assembly	Charged on the	Total	
Appro				Consolidated Fund		
priatio	n za		Rs.	Rs.	Rs.	
00/160	Stationery & Printing	Revenue	AN THE RESIDENCE AND ADDRESS OF THE PARTY AND ADDRESS		15,00,000	
00170	Administrative & Functional Bu		2 - 1 - 1 - 1 - 1 - 1 - 1 - 1 - 1 - 1 -	92,000	3,89,92,000	
19	Vigilance Commission and Oth		10,60,000	- 4410781	10,60,000	
22	Administrative Training	Revenue	5,00,000		5,00,000	
23	Pension & Other Retirement Be	nefits Revenue	30,00,00,000	700 550	30,00,00,000	
0026	Education (Higher Education)	Revenue	1,97,50,000		1,97,50,000	
27	Art and Culture	Revenue	10,57,70,000		10,57,70,000	
28	State Archives	Revenue	3,00,000	- 10	3,00,000	
29	Medical & Public Health	Revenue	5,43,51,000	2,00,000	5,45,51,000	
30	Water Supply & Sanitation	Revenue	10,79,00,000		10,79,00,000	
31	Urban Dev. (T.C.P & GDD)	Revenue	10,39,00,000		10,39,00,000	
		Capital	3,42,00,000	that ye with property on the	3,42,00,000	
32	Housings Schemes	Revenue	20,000	Miller of the factor	20,000	
33	Residental Buildings	Capital	35,00,000	of the Burner of the	35,00,000	
35	Information and Publicity	Revenue	41,75,000	OFFICE CLASSINGS	41,75,000	
39	Social Security, Welfare & Nutr	ition Revenue	53,11,23,000		53,11,23,000	
40	Sainik Welfare & Other Relief F	rog. etc. Revenue	20,00,000	there is a spent of	20,00,000	
42	Social Services	Revenue	10,00,000		10,00,000	
43	Co-Operation	Revenue	5,05,37,000	fahy t	5,05,37,000	
DAME STOP	STEA CONTRACT	Capital	12,18,76,000		12,18,76,000	
44	North Eastern Council Schemes	Capital	18,00,00,000	Manay to a sale	18,00,00,000	
46	Weights and Measures	Revenue	5,00,000		5,00,000	
49	Irrigation	Revenue	10,35,00,000		10,35,00,000	
		Capital	62,90,000		62,90,000	
50	Other Special Areas Programmes	Revenue	12,00,000		12,00,000	
52	Animal Husbandry	Revenue	11,12,50,000	3,17,000	11,15,67,000	
53	Dairy Development	Revenue	1,02,00,000		1,02,00,000	
54	Fisheries	Revenue	3,50,000		3,50,000	
55	Forestry and Wild Life	Revenue	7,05,70,000	Nagatorium .	7,05,70,000	
56	Rural Development (Panchayat)	Revenue	55,78,00,000	derinan	55,78,00,000	
57	Rural Development	Revenue	76,07,02,000	and constrained	76,07,02,000	
58	Industries	Revenue	13,01,000	_	13,01,000	
		Capital	2,50,00,000	4	2,50,00,000	

[1]	[2]			[3]			
Grant No./ Appro- priation	NOT.	Services and purpo	oses	ugio? secA	Voted by the Assembly	Sums not exceeding Charged on the Consolidated Fund	Total - orgqA
			+		Rs.	Rs.	Rs.
59	Sericulture a	and Weaving		Revenue	4,56,00,000	_quin ri	4,56,00,000
60	Cottage Indu	ustries	(600,00,08	Revenue	1,05,03,000	ye & Fe <u>act</u> ional Bi	1,05,03,000
10-1,00	1			Capital	13,50,000	arovission and Oth	13,50,00
61	Mines and N	Ainerals	000 00	Revenue	33,00,000	<u>galatui firo</u>	Vallete and 33,00,00
62	Power (Elec	tricity)	00,00,00	Revenue	58,01,80,000	alie Vetiroment Bu	58,01,80,00
MAN OF S	1.5		0.0,0E,79	Capital	55,92,50,000	Tiglier (Mucalion)	55,92,50,00
63	Flood Contr	ol		Capital	6,000	223	6,00
64	Roads and B			Revenue	15,17,00,000	- Andrews	15,17,00,00
MXI, 12	wet of	000,001	1000.12,51	Capital	drawn G	ette Resib	18,98,11,00
65	Tourism		79.00,000	Revenue	5,00,000	y & saa <u>ita</u> don 🕒	5,00,00
66	Si red	on & Assigment to	Local	Revenue	53,80,000	- (do 1 & 9.0.T)	53,80,00
00000	2 1	nchyati Raj Institut			Capeul		
000.05		and servicing of De	losse ac	Revenue	Revonne	47,17,00,000	47,17,00,00
(100 (m.		n to the Contingenc	MOD DO PE	Capital	istica)	35,00,00,000	35,00,00,00
70	Hill Areas	ir to the Contingenc	10,75,000	Revenue	5,52,00,000	No. of the state of	5,52,00,00
71	11.67	Elementary, Second	ary etc.)	Revenue	38,25,25,000	Lawring Co	38,25,25,00
ene,ue.	Lucation (1	siementary, second	1000.00,00	10 vonde	rog etc. Recente	11. IOST INTO Gara	dia vi succió
alju odj.		Total	000,00.0	Revenue	418,62,75,000	47,29,40,000	465,92,15,00
17,000	70.2	**-		Capital	132,61,83,000	35,00,92,000	167,62,75,00
OUNTED	(10,81	Grand Total	1,76,000 1,76,000	1,81	551,24,58,000	1	633,54,90,00
	£		MANALLE.		Suns /oll	Measures	46 Weights and
			5.00,00				language of the
					les qu'i		
			2,00,000			S K S	SINHA

GOVERNOR OF ASSAM

K. D. PHUKAN Secretary to the Govt. of Assam, Legislative Department.

### ২০০২ চনৰ XIII নম্বৰ অসম অধিনিয়ম

(২০০২ চনৰ ১১ অ**ক্টো**বৰ তাৰিখে ৰাজ্যপালৰ সন্মতি প্ৰাপ্ত)

## অসম বিনিয়োজন (নং ৩) অধিনিয়ম, ২০০২

#### এখন অধিনিয়ম

২০০২-২০০৩ চনৰ বিত্তীয় বছৰটোৰ সেৱাৰ বাবে অসম ৰাজ্যৰ একট্ৰীকৃত নিধিৰ পৰা নিৰ্দিষ্ট পৰিমাণৰ অতিৰিক্ত টকা উলিওৱাৰ আৰু বিনিয়োজনৰ প্ৰাধিকাৰ দিবৰ নিৰ্মিত্তে এখন বিধেয়ক

ভাৰত গণৰাজ্যৰ তেপন্নতম্ বৰ্ষত তলত উল্লেখ কৰা ধৰণে অসম বিধান সভাৰ দ্বাৰা অধিনিয়মিত কৰা হওঁক।

मश्किश नाम।

১। এই অধিনিয়মখনক অসম বিনিয়জন (নং- ৩) অধিনিয়ম, ২০০২ বুলি কোৱা হ'ব।

২০০২-২০০৩ চনৰ বিত্তীয় বছৰটোৰ বাবে অসম ৰাজ্যৰ একত্ৰীকৃত নিধিৰ ৬৩৩,৫৪,৯০,০০০ টকা উলিওৱা। ২। ২০০২-২০০৩ চনৰ বিত্তীয় বছৰটোৰ ভিতৰত অনুসূচীৰ (২) কলমত বিনিৰ্দিষ্ট সেৱা
সমূহৰ সম্পৰ্কত বিভিন্দ ব্যয় বহন কৰিবলৈ অসম ৰাজ্যৰ একত্ৰীকৃত নিধিৰ পৰা অনুসূচীৰ
(৩) কলমত বিনিৰ্দিষ্ট সৰ্ব্বমূঠ ছয় শ তেত্ৰিশ কোটি চৌৱান্দা লাখ নবৈ হাজাৰ টকা
উলিয়াব ও বিনিয়োগ কৰিব পাৰিব।

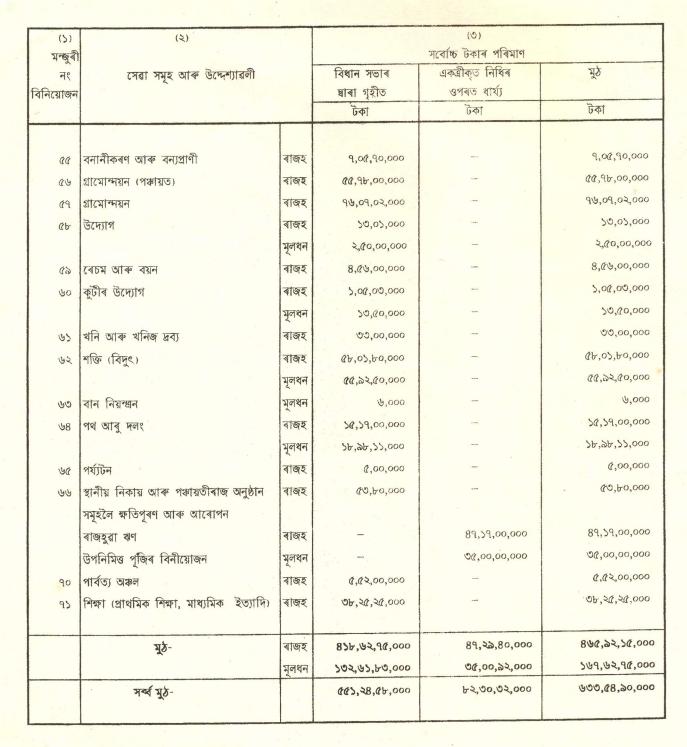
বিনিয়োজন।

৩। এই অধিনিয়মৰ দ্বাৰা অসম ৰাজ্যৰ একত্ৰীকৃত নিধিৰ পৰা উলিয়াবলৈ প্ৰাধিকাৰ দিয়া টকা উল্লেখিত বছৰটোৰ সম্পৰ্কত অনুসূচীত দেখুওৱা সেৱা সমূহ আৰু উদ্দেশ্যাৱলীৰ বাবে বিনিয়োজন কৰা হব।

# অনুসূচী ( ধাৰা ২ ও ৩ দুষ্টব্য )

the same of the same of the same of					and the same and t
(5)	(২)	, coo		(v)	The state of the s
भन्जूबी				সৰ্বোচ্চ টকাৰ পৰিমাণ	
ানং ।	সেৱা সমূহ আৰু উদ্দেশ্যাৱলী		ি বিধান সভাৰ	একত্ৰীকৃত নিধিৰ	মুঠ
বনিয়োজন 💍 🤉		- 000	ে স্থাৰা গৃহীত	ওপৰত ধাৰ্য্য	FIREE OF
000.81.483	<u> </u>	000	্চ, ৰত্ত টকা সকলে	টকা	টকা
000,00,00,3		990	भूनंबन १५ ००,००	নীয়াত	৪৪ উত্তৰ পূল পৰিমাণ
8 निर्वा	চন	ৰাজহ	5,000	86,000	৪৯,০০০
্ ভূমি	ৰাজহ আৰু ভূমি সীমিতকৰণ	ৰাজহ	٥,6%, المربي	-	5,64,55,000
৯ পৰিব	হন সেৱা	ৰাজহ	<b>00,00,000</b>	80,000	\$0,80,000
900,04,54		মূলধন	১৬,৩০,০০,০০০	নির্বাধ সংগ্র	\$4,00,00,000
১० जन्मा	ন্যু ৰাজহ	ৰাজহ	(0,09,000		(0,09,000
১১ সচিব	লিয় ও সংশ্লিষ্ট কার্য্যালয়	ৰাজহ	2,00,000	The state of the s	2,00,00
	প্রশাসন	ৰাজহ	2,42,25,000		2,42,25,000
১৪ আৰক্ষ	ने .	ৰাজ্হ	-	৬,১৫,০০০	৬,১৫,০০০
		The second second	and the second s	Contract to the second	

	)	5		গতে তি পৰিমাণ সৰ্বোচ্চ টকাৰ পৰিমাণ				
	भन्भुबी स्टब्स्ट्रिक स्टब्स्ट्रिक स्टब्स्ट्रिक		বিধান সভাৰ	মূঠ				
नः	- 1	সেৱা সমূহ আৰু উদ্দেশ্যাৱলী	e proje	BENEFACE CHARGE THE FOREST	একত্ৰীকৃত নিধিৰ ওপৰত ধাৰ্য্য	70		
বিনিয়োজন				দ্বাৰা গৃহীত টকা	টকা	টকা		
>0	0	কাৰাগাৰ 🕏 ০০৩ 🕮	ৰাজহ	(२१६) स्टालिस (२१८)	20,000	20,000		
20		711111	মূলধন	00,00,000		00,00,000		
29	1	লেখন সামগ্ৰী আৰু মূদ্ৰণ	ৰাজহ	\$4,00,000	Mace	\$0,00,000		
>°	- 1	প্রশাসনীয় আৰু কার্য্যালয় ভৱন	মূলধন	৩,৮৯,০০,০০০	\$2,000	ಲಿ,৮৯,৯২,०००		
56		নিৰীক্ষণ আয়োগ আৰু অন্যান্য	ৰাজহ	\$0,\$0,000	Seat Classical Control	50,50,000		
	1	भागमीय थिमिक्स केंद्र १७०० कर्नाट कुलेक करा	ৰাজহ	70,00,000	Chest and the re-	(,00,000		
			ৰাজহ	\$0,00,000		00,00,00,000		
×	1	অৱসৰ গ্ৰহণ আৰু অৱসৰ গ্ৰহণৰ অন্যান্য সা-সুবিধা <sup>ি ক্ৰিকিট</sup> আহি জনত আন্তান্ত	41012	DEPOS AND SERVICES	atio de la company	प्रशक्षधनात्र ।		
21		শিক্ষা (উচ্চ শিক্ষা)	ৰাজ্য	5,59,60,000	_	5,59,60,000		
Z'			ৰাজহ ৰাজহ	50,69,90,000	0 5000 1 5 175	50,49,90,00		
	1	কলা আৰু সংস্কৃতি	बाजर	0,00,000	were seems	0,00,00		
		ৰাজ্যিক দপ্তৰখানা ক্ৰিন্ত চাৰ্ড ক্ৰিন্ত ক্ৰিন্ত	बाजर	0,80,000	\$ 20,000 Z \$,00,000	0,80,00,000		
00		চিকিৎসা আৰু জনস্বাস্থ্য পানী যোগান আৰু অনাময়	ৰাজহ	50,98,00,000	7,	50,95,00,00		
			ৰাজহ	50,08,00,000	2000	50,05,00,00		
05	- 1	নগৰাঞ্চল উন্ময়ন ( নগৰ আৰু গাওঁ	NEPL	MED REG ING HIS	Rate of to	0,82,00,00		
10.5	- 1	পৰিকল্পনা )	মূলধন	৩,৪২,০০,০০০	With the Total	20,00		
<i>9</i> 3		গৃহ নির্ম্মাণ আচঁনি	ৰাজহ	₹0,000 <b>%</b> ,00,000		\$6,00,00		
	1	আরাসিক ভরন	মূলধন			85,90,00		
00	1	তথ্য আৰু প্ৰচাৰ	ৰাজহ	85,96,000	(19.)	(0,55,20,000		
06	- 1	সামাজিক নিৰাপত্তা আৰু পুষ্টিসাধন	ৰাজহ	(v, 55, 20,000		20,00,00		
80		সৈনিক কল্যাণ আৰু অন্যান্য সাহায্যমূলক	ৰাজহ	২০,০০,০০০				
40000		গাঁচনি প্রাকৃতি কান্তর জান্তর			(7)	50,00,00		
83	1	সামাজিক সেৱাসমূহ	ৰাজহ	50,00,000	Hedriches, who ex	(,00,00,000		
80	2	সমবায় চিন্ত তেওঁ	ৰাজহ	0,00,09,000		>2,56,94,000		
Stand to recognize		territoria del consequencia del contrato de la consequencia del contrato del consequencia del consequencia del	মূলধন	১২,১৮,৭৬,০০০	and the second s	\$6,00,00,000		
88		উত্তৰ-পূৱ পৰিষদ আঁচনি	মূলধন	\$6,00,00,000		£,00,000		
84		ওজন আৰু জোখ-মাখ	ৰাজহ	(,00,000	e die fla	50,00,000		
88	- 1	<mark>अ</mark> निप्रिक्षन	ৰাজহ	\$0,00,000		30,00,000		
			মূলধন	<u>७२,৯०,०००</u>		52,00,000		
. (0	in	অন্যান্য বিশেষ অঞ্চলৰ আঁচনি	ৰাজহ	\$\$,00, <mark>00</mark> 0		55,56,49,000		
(12	-	পশু পালন	ৰাজহ	\$\$,\$\$,@o,ooo	৩,১৭,০০০ জ কার্যালয়	5,02,00,000		
OC.		<b>पूक्षमाना</b> উन्मयन	ৰাজহ	5,02,00,000		0,00,000		
¢8	8	মীন মহল	ৰাজহ	0,00,000		7,40,000		



এচ, কে, সিন্হা ৰাজ্যপাল, অসম

কে, ডি, ফুকন, সচিব, অসম <mark>চৰকাৰ,</mark> বিধান বিভাগ ।